NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.A No. 01/(MAH)/2016

CORAM:

Dated: 22.03.2017

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2017

NAME OF THE PARTIES: M/s. Anhaita Nalin Shah

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956

S. No. NAME DESIGNATION SIGNATURE

ORDER Compounding Application No. 01 of 2016

- 1. Several Notices in the past have been issued, however, the Petitioner remained absent. The last opportunity is hereby granted.
- 2. The Registry is directed to issue Notice to the Petitioner.
- 3. Fixed for final hearing. To be heard on **18th April**, **2017**, otherwise the Application shall be returned to the concerned ROC for next legal action.

Sd/-**M.K. Shrawat**

Member (Judicial)